

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 750 of 2019

IN THE MATTER OF:

Hemant Shantilal Shah

...Appellant

Versus

Care Office Equipment Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Arvind Kumar Gupta, Ms. Henna George and Ms. Swathi, Advocates

For Respondents: Mr. Manish Bhatt, Sr. Advocate with Mr. Malak Bhatt and Mr. Munjaal Bhatt, Advocates for R-2.

Mr. Sumit Kansal, Advocate for IRP

O R D E R

29.08.2019: Due to paucity of time this matter could not be taken up. Post this appeal 'for admission (after notice)' on **20th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk